Name of the Corporate Debtor: M/s Veesons Energy Systems Pvt Ltd (Under Liquidaiton) Date of Commencement of CIRP: 19-06-2017 List of Creditors as on 31.10.2022

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

			Summary of Claims Received		Summary of Claims Admitted					
SI.No	Category of Creditor					Amount of		Amount of		
31.140	category or ereditor	No of		No. of	Amount of Claims	contigent	Amount of Claims	Claims Under	Details in	
		claims	Amount	Claims	Admitted	Claims	not Admitted	Verification	Annexure	Remarks if Any
1	Secured financial creditors belonging									
	to any class of creditors	0	0.00	0	0.00	0.00	0.00	0.00		
2	Unsecured financial creditors									
	belonging to any class of creditors	0	0.00	0	0.00	0.00	0.00	0.00		
3	Secured financial creditors (other than									
	financial creditors belonging to any									
	class of creditors)	3	1,02,79,93,969.76	3	1,01,12,86,969.76	0.00	1,67,07,000.00	0.00	Annexure 3	
4	Unsecured financial creditors (other									
	than financial creditors belonging to									
	any class of creditors)	10	28,85,000.00	0	0	0.00	28,85,000.00	0.00	Annexure 4	
5	Operational creditors (Workmen)	35	49,91,242.00	34	39,01,483.12	0.00	10,89,758.88	0.00	Annexure 5	
6	Operational creditors (Employees)	219	8,51,69,714.50	180	5,20,99,837.57	0.00	3,30,69,876.93	0.00	Annexure 6	
7	Operational creditors (Government									
	Dues)	5	15,52,17,238.00	5	15,52,52,436.00	0.00	35,198.00	0.00	Annexure 7	
8	Operational creditors (other than									
	Workmen and Employees and									
	Government Dues)	89	25,90,42,528.11	83	19,10,22,561.56	0.00	6,80,19,966.55	0.00	Annexure 8	
9	Other creditors, if any, (other than									
	financial creditors and operational									
	Creditors	8	6,07,37,566.00	7	4,06,96,319.00	0.00	2,00,41,247.00	0.00	Annexure 9	
Total		369	1,59,60,37,258.37	312.00	1,45,42,59,607.01	0.00	14,18,48,047.36	0.00		